

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW
(Hearing through Video Conferencing)**

**Supplementary Cause List
Sl. No. 1**

Original Application No. 332/000085/2021

This, the 09th day of August, 2021

HON'BLE MR. A. MUKHOPADHAYA, MEMBER (A).

R.K. Awasthi, aged about 70 years, S/o Late Rameshwar Awasthi, R/o House No. 538/Kha/313, Roopur Khadra (Near Shiv Charan Hospital) Lucknow.

...Applicant

By Advocate: Applicant in person.

Vs.

1. Union of India through Secretary Ministry of Health & Family Welfare, Government of India, New Delhi.
2. Director/Additional Deputy Director General, Central Government Health Scheme (HQ), Nirman Bhawan, New Delhi.
3. Additional Director, Central Government Health Scheme, B-114/115 Vibhuti Khand, Gomti Nagar, Lucknow.
4. Chief Medical Officer, Incharge, CGHS Wellness Centre No. 6, Lucknow.

...Respondents

By Advocate: Ms. Prayagmati Gupta.

ORDER (ORAL)

Per Hon'ble Mr. A. Mukhopadhyaya, Member (A),

Shri R.K. Awasthi, applicant present in person, submitted that he had filed this OA for medical reimbursement as due to him from the respondent department; (Central Government Health Scheme). The applicant informed the court that all dues in this regard have been paid to him in full and therefore, since no grievance remains against the respondents, he would like to withdraw this O.A. unconditionally.

2. Ms. Prayagmati Gupta, learned counsel for the respondents, has no objection to this.

3. Accordingly, the O.A. No. 85/2021 is dismissed as withdrawn.

4. There will be no order on costs,

**(A. Mukhopadhyaya)
Member (A)**

JNS